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MOST URGENT  
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

06 JUN 2026

No. 28826-28875  
Genl./Circulation/West/THC/2026

Dated, Delhi the

Sub.- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of letter No. 24491-24551/R.R (Sessions)/South/Saket/2026 dated 29.05.2026 along with its enclosure i.e. Annexure 'A' (Record of 179 Petitions under the Arbitration & Conciliation Act for the year 2022 are identified by Record Room (Sessions), South District during the period w.e.f. 11.05.2026 to 20.05.2026 for weeding out) bearing Diary No. 7111 dated 05.06.2026 received, on the subject cited above, from Dr. Saurabh Kulshreshtha, Ld. District Judge - 04/ Ld. Officer-In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision/Case/Petition/Matter, if any, of the Cases mentioned in the Annexure 'A' (Record of 179 Petitions under the Arbitration & Conciliation Act for the year 2022 are identified by Record Room (Sessions), South District during the period w.e.f. 11.05.2026 to 20.05.2026 for weeding out) be sent to Record Room Sessions, South District through Official E-Mail ID : [rrst.ddc@ddc.nic.in](mailto:rrst.ddc@ddc.nic.in) within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision/Case/Petition/Matter pending of the Cases as mentioned in the Annexure 'A' (Record of 179 Petitions under the Arbitration & Conciliation Act for the year 2022 are identified by Record Room (Sessions), South District during the period w.e.f. 11.05.2026 to 20.05.2026 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services dealing with Civil Matters, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, Record Room (Civil), West District, Tis Hazari Courts, Delhi.
3. Branch Incharge, Record Room (Sessions), West District, Tis Hazari Courts, Delhi.
4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(Harish Kumar)  
District Judge (Commercial Court) - 04/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

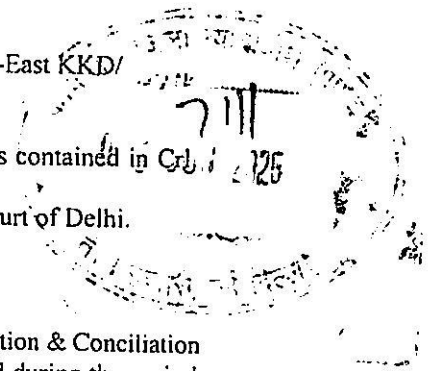
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

Gen

No. \_\_\_\_\_/R.R (Sessions)/South/Saket/2026  
To.

Dated: \_\_\_\_\_

The Ld. Principal District & Sessions Judges,  
South-East District/ New Delhi District PHC/ Rouse Avenue Courts/  
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/  
Shahadra KKD/ South-West Districts Dwarka New Delhi.



Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tariff Singh).  
Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

This is to apprise you that the records of 179 Petitions under the Arbitration & Conciliation Act for the year, 2022 in Record Room (Sessions), South District, have been identified during the period w.e.f. 11.05.2026 to 20.05.2026, which have to be weeded out. A list of these files is annexed as Annexure 'A'.

It is, therefore, requested to direct the concerned officer to circulate the same to the Courts in your district and the concerned Officer(s)/Official(s) may please be impressed upon to inform at the earliest as to whether any appeal or matter in respect of the cases/ petitions shown in Annexure-'A' are pending before their Courts/ Trial Courts/any other Courts, and confirmation in this respect be also sent to Record Room Sessions, South District on the official e-mail id i.e. [rrst.ddc@ddc.nic.in](mailto:rrst.ddc@ddc.nic.in) within 15 days so that the relevant records pertaining to such pending appeals or matters may not be destroyed.

It is further submitted that in case no reply is received within the stipulated period of 15 days then it will be presumed that there is no such Appeal, Revision or any other matter in respect of the list of cases specified in Annexure 'A' is pending.

This is issued with the prior approval of the Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(Dr. Saurabh Kulshrestha)  
District Judge-04/Officer In-Charge,  
Record Rooms, South District,  
Saket Court Complex, New Delhi

Encl. : Annexure-'A'.

Copy forwarded for information to :-

1. The PS to the Ld. principal District & Sessions Judge, South District, Saket Courts Complex.
2. Copy to Branch In-Charge of R & I Branch, South District with the direction to circulate and upload the list of cases specified in Annexure-'A' on the Layers platform of South District and also to circulate it on the official e-mail Id's of the Courts of District Courts South to obtain confirmation or reply with regard to the pendency of any appeal or any other matter in respect thereof and to provide compliance report with proof of circulation within two days after receiving this letter to the Branch In-charge, Record Room South, New Delhi.

SL. NO	CNR NO.	CASE NO.	TITLE	DOD	DISPOSAL TYPE	GOSHWARA NO	COURT NAME
1.	DLST0100-1068-2022	ARB'TN NO. 240/2022	IDFC FIRST BANK LTD. VS. SALMAN SHARIF	28.2.2022	DISPOSED OF	1806/C/2022	Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
2.	DLST0100-1136-2022	ARB'TN NO. 237/2022	IDFC FIRST BANK LTD. VS. MANISHANKAR PAIK	02.3.2022	DISPOSED OF	1809/C/2022	Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
3.	DLST0100-0549-2022	ARB'TN NO. 81/2022	KOTAK MAHINDRA PRIME LTD. VS. AVDHESH KUMAR	03.3.2022	DISPOSED OF	1810/C/2022	Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
4.	DLST0100-0350-2022	ARB'TN NO. 67/2022	INDUSIND BANK LTD. VS. RUPESH GUPTA	03.3.2022	DISPOSED OF	1811/C/2022	Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
5.	DLST0100-0272-2022	ARB'TN NO. 68/2022	INDUSIND BANK LTD. VS. NARESH VIRCHAND	03.3.2022	DISPOSED OF	1812/C/2022	Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
6.	DLST0100-0273-2022	ARB'TN NO. 69/2022	INDUSIND BANK LTD. VS. RAMBABOO SINGH	03.3.2022	DISPOSED OF	1813/C/2022	Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
7.	DLST0100-0270-2022	ARB'TN NO. 70/2022	INDUSIND BANK LTD. VS. NARESH KUMAR	03.3.2022	DISPOSED OF	1814/C/2022	Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
8.	DLST0100-0351-2022	ARB'TN NO. 71/2022	INDUSIND BANK LTD. VS. OM DEV	03.3.2022	DISPOSED OF	1815/C/2022	Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
9.	DLST0100-1129-2022	ARB'TN NO. 238/2022	IDFC FIRST BANK LTD. VS. SACHIN SHARMA	03.3.2022	DISPOSED OF	1816/C/2022	Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
10.	DLST0100-0210-2022	ARB'TN NO. 78/2022	AXIS BANK LTD. VS. SURESH KUMAR	04.3.2022	DISPOSED OF	1819/C/2022	Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
11.	DLST0100-0539-2022	ARB'TN NO. 82/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. SWAMINATH BHAGAT	04.3.2022	DISPOSED OF	1820/C/2022	Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
12.	DLST0100-1125-2022	ARB'TN NO. 239/2022	IDFC FIRST BANK LTD. VS. SWARAJ GOTRA	04.3.2022	DISPOSED OF	1821/C/2022	Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
13.	DLST0100-0540-2021	ARB'TN NO. 83/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. BABU SINGH DALIYA	05.3.2022	DISPOSED OF	1822/C/2022	Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI

14.	DLST0100-1190-2022	ARBTN NO. 236/2022	IDFC FIRST BANK LTD. VS. RANJEET PASWAN	05.3.2022	DISPOSED OF	1823/C/2022	Ms. POOJA TALWAR, L.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
15.	DLST0100-1329-2022	ARBTN NO. 259/2022	YES BANK LTD. VS. KARAN KHANNA	07.3.2022	DISPOSED OF	1824/C/2022	Ms. POOJA TALWAR, L.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
16.	DLST0100-1267-2022	ARBTN NO. 269/2022	IDFC FIRST BANK LTD. VS. BHUBNESHWAR SINGH	07.3.2022	DISPOSED OF	1825/C/2022	Ms. POOJA TALWAR, L.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
17.	DLST0100-3103-2022	ARBTN NO. 257/2022	IDFC FIRST BANK LTD. VS. SABIR KAMLUDDIN	08.3.2022	DISPOSED OF	1828/C/2022	Ms. POOJA TALWAR, L.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
18.	DLST0100-1306-2022	ARBTN NO. 258/2022	IDFC FIRST BANK LTD. VS. NEERAJ SINGH	09.3.2022	DISPOSED OF	1830/C/2022	Ms. POOJA TALWAR, L.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
19.	DLST0100-1643-2022	ARBTN NO. 262/2022	AXIS BANK LTD. VS. SARWAN SINGH GAUR	10.3.2022	DISPOSED OF	1831/C/2022	Ms. POOJA TALWAR, L.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
20.	DLST0100-0976-2022	ARBTN NO. 168/2022	IDFC FIRST BANK LTD. VS. VIRENDRA KUMAR BHARTI	21.3.2022	DISPOSED OF	1837/C/2022	Ms. POOJA TALWAR, L.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
21.	DLST0100-0961-2022	ARBTN NO. 169/2022	IDFC FIRST BANK LTD. VS. PUNIT KUMAR	21.3.2022	DISPOSED OF	1838/C/2022	Ms. POOJA TALWAR, L.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
22.	DLST0100-0901-2022	ARBTN NO. 139/2022	IDFC FIRST BANK LTD. VS. POORAN CHAND	24.3.2022	DISPOSED OF	1846/C/2022	Ms. POOJA TALWAR, L.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
23.	DLST0100-0898-2022	ARBTN NO. 140/2022	IDFC FIRST BANK LTD. VS. SHAILENDER KUMAR	24.3.2022	DISPOSED OF	1847/C/2022	Ms. POOJA TALWAR, L.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
24.	DLST0100-0900-2022	ARBTN NO. 138/2022	IDFC FIRST BANK LTD. VS. JITENDER SINGH	25.3.2022	DISPOSED OF	1849/C/2022	Ms. POOJA TALWAR, L.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
25.	DLST0100-0994-2022	ARBTN NO. 184/2022	IDFC FIRST BANK LTD. VS. RAM KISHAN	30.3.2022	DISPOSED OF	1855/C/2022	Ms. POOJA TALWAR, L.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
26.	DLST0100-0995-2022	ARBTN NO. 185/2022	IDFC FIRST BANK LTD. VS. DHARMENDRA KUMAR SINGH	30.3.2022	DISPOSED OF	1856/C/2022	Ms. POOJA TALWAR, L.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
27.	DLST0100-2100-2022	ARBTN NO. 299/2022	HDFC BANK LTD. VS. RAMESH CHAND	30.3.2022	DISPOSED OF	1857/C/2022	Ms. POOJA TALWAR, L.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
28.	DLST0100-2101-2022	ARBTN NO. 300/2022	HDFC BANK LTD. VS. HIMANSHU BAG	30.3.2022	DISPOSED OF	1858/C/2022	Ms. POOJA TALWAR, L.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
29.	DLST0100-2227-2022	ARBTN NO.	HDFC BANK LTD. VS. MUKESH KUMAR	30.3.2022	DISPOSED OF	1859/C/2022	Ms. POOJA TALWAR, L.D. ADJ-01,

		309/2022						SOUTH, SAKET COURTS, NEW DELHI
30.	DLST0100-2001-2022	ARBTN NO. 310/2022	IDFC BANK LTD. VS. ANU YADAV	30.3.2022	DISPOSED OF	1860/C/2022		Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
31.	DLST0100-0962-2022	ARBTN NO. 152/2022	IDFC FIRST BANK LTD. VS. JAGJIT KUMAR	30.3.2022	DISPOSED OF	1863/C/2022		Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
32.	DLST0100-5100-2022	ARBTN NO. 726/2022	IDFC FIRST BANK LTD. VS. SUSHIL KUMAR	01.9.2022	DISPOSED OF	2065/C/2022		Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
33.	DLST0100-5052-2022	ARBTN NO. 728/2022	YES BANK LTD. VS. BABAR ALI	01.9.2022	DISPOSED OF	2066/C/2022		Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
34.	DLST0100-1822-2022	ARBTN NO. 312/2022	IDFC FIRST BANK LTD. VS. KRISHAN KUMAR	07.9.2022	DISPOSED OF	2071/C/2022		Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
35.	DLST0100-7455-2022	ARBTN NO. 887/2022	IDFC FIRST BANK LTD. VS. ANIL GANDHI	08.9.2022	DISPOSED OF	2073/C/2022		Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
36.	DLST0100-5365-2022	ARBTN NO. 741/2022	IDFC FIRST BANK LTD. VS. NIRAJ KUMAR UPADHYAY	12.9.2022	DISPOSED OF	2075/C/2022		Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
37.	DLST0100-6628-2022	ARBTN NO. 787/2022	IDFC FIRST BANK LTD. VS. SAGAR VIJAY	12.9.2022	DISPOSED OF	2076/C/2022		Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
38.	DLST0100-7461-2022	ARBTN NO. 888/2022	IDFC FIRST BANK LTD. VS. ASHA SHARMA	12.9.2022	DISPOSED OF	2077/C/2022		Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
39.	DLST0100-7463-2022	ARBTN NO. 889/2022	IDFC FIRST BANK LTD. VS. INAYAT KHAN	13.9.2022	DISPOSED OF	2078/C/2022		Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
40.	DLST0100-7607-2022	ARBTN NO. 910/2022	IDFC FIRST BANK LTD. VS. VISAL NAIM	15.9.2022	DISPOSED OF	2081/C/2022		Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
41.	DLST0100-7804-2022	ARBTN NO. 914/2022	IDFC FIRST BANK LTD. VS. AAMIR KHAN	15.9.2022	DISPOSED OF	2082/C/2022		Ms. POOJA TALWAR, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
42.	DLST0100-7580-2022	ARBTN NO. 911/2022	IDFC FIRST BANK LTD. VS. RAMNARAYAN PRABHU DAYAL	20.9.2022	DISPOSED OF	2083/C/2022		Ms. PURVA SAREEN, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
43.	DLST0100-7691-2022	ARBTN NO. 912/2022	IDFC FIRST BANK LTD. VS. SUNIL KUMAR	20.9.2022	DISPOSED OF	2084/C/2022		Ms. PURVA SAREEN, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
44.	DLST0100-7803-2022	ARBTN NO. 913/2022	IDFC FIRST BANK LTD. VS. RAJ KUMAR AGARWAL	20.9.2022	DISPOSED OF	2085/C/2022		Ms. PURVA SAREEN, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI

45.	DLST0100-7104-2022	ARBTN NO. 805/2022	CARS 24 FINANCIAL SERVICES P. LTD. VS. SOURABH SHARMA	26.9.2022	DISPOSED OF	2086/C/2022	Ms. PURVASAREEN, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
46.	DLST0100-7102-2022	ARBTN NO. 806/2022	CARS 24 FINANCIAL SERVICES P. LTD. VS. JOGINDER MASIHA SINGH	26.9.2022	DISPOSED OF	2087/C/2022	Ms. PURVASAREEN, I.D. ADJ-01, SOUTH, SAKET COURTS, NEW DELHI
47.	DLST0100-0155-2022	ARBTN NO. 10/2022	INDUSIND BANK VS. ROOPA NAND	05.1.2022	DISPOSED OF	2358/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
48.	DLST0100-3678-2022	ARBTN NO. 327/2021	YES BANK LTD. VS. VISHNU KUMAR	03.5.2017	DISPOSED OF	2363/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
49.	DLST0100-4078-2021	ARBTN NO. 362/2021	HDFC BANK LTD. VS. R. B. TRANSPORT CO.	03.5.2017	DISPOSED OF	2364/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
50.	DLST0100-4073-2021	ARBTN NO. 363/2021	HDFC BANK LTD. VS. R. B. TRANSPORT CO.	03.5.2017	DISPOSED OF	2365/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
51.	DLST0100-4080-2021	ARBTN NO. 361/2021	HDFC BANK LTD. R. B. TRANSPORT CO.	03.5.2017	DISPOSED OF	2367/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
52.	DLST0100-3676-2021	ARBTN NO. 326/2021	YES BANK LTD. VS. VISHNU KUMAR	29.1.2022	DISPOSED OF	2368/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
53.	DLST0100-3358-202	ARBTN NO. 290/2021	YES BANK LTD. VS. RAJESH KUMAR	29.1.2022	DISPOSED OF	2369/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
54.	DLST0100-0920-2022	ARBTN NO. 91/2022	HDFC BANK LTD. VS. ASHISH GUPTA	03.3.2022	DISPOSED OF	2389/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
55.	DLST0100-9984-2021	ARBTN NO. 669/2021	TVS CREDIT SERVICES V. DHEERAJ SARDAR	05.3.2022	DISPOSED OF	2393/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
56.	DLST0100-9988-2021	ARBTN NO. 672/2021	TVS CREDIT SERVICES VS. MANOJ KUMAR	05.3.2022	DISPOSED OF	2394/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
57.	DLST0100-2021-2021	ARBTN NO. 684/2021	INDUSIND BANK VS. MOHAN BROS.	05.3.2022	DISPOSED OF	2395/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
58.	DLST0100-0382-2021	ARBTN NO. 39/2022	BAJAJ FINANCE VS. SATENDER MAHAVIR	05.3.2022	DISPOSED OF	2396/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
59.	DLST0100-0353-2022	ARBTN NO. 30/2022	INDUSIND BANK LTD. VS. SUBHASH SHARMA	05.3.2022	DISPOSED OF	2398/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
60.	DLST0100-0352-2022	ARBTN NO.	INDUSIND BANK VS. SUBHASH	05.3.2022	DISPOSED OF	2400/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02,

		29/2022	SHARMA				
61.	DLST0100-1605-2021	ARBTN NO. 125/2021	HDFC BANK LTD. VS. RAJ KUMAR	07.3.2022	DISPOSED OF	2405/C/2022	SOUTH, SAKET COURTS, NEW DELHI
62.	DLST0100-0524-2021	ARBTN NO. 45/2021	INDUSIND BANK VS. KAVINDER	10.3.2022	DISPOSED OF	2406/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
63.	DLST0100-0320-2022	ARBTN NO. 31/2022	AXIS BANK LTD. VS. RAM KARAN	15.3.2022	DISPOSED OF	2408/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
64.	DLST0100-0290-2021	ARBTN NO. 30/2021	INDUSIND BANK VS. RAMESH KUMAR SINGH	28.3.2022	DISPOSED OF	2412/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
65.	DLST0100-2799-2021	ARBTN NO. 244/2021	HDB FINANCIAL SERVICES LTD. VS. RAVINDER SINGH	31.3.2022	DISPOSED OF	2413/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI

107.	DLST0100-7577-2022	ARBTN NO. 833/2022	IDFC FIRST BANK LTD. VS. RAVI THAKUR	01.10.2022	DISPOSED OF	2979/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
108.	DLST0100-8914-2022	ARBTN NO. 1093/2022	PERFECT CAPITAL SERVICES LTD. VS. ANOOP SINGH	12.10.2022	DISPOSED OF	2981/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
109.	DLST0100-8157-2022	ARBTN NO. 923/2022	IDFC FIRST BANK LTD. VS. PRUTHI TRANS LOGISTICS P. LTD.	18.10.2022	DISPOSED OF	2984/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
110.	DLST0100-8367-2022	ARBTN NO. 945/2022	HDFC BANK LTD. VS. DKT LOGISTICS OPC P. LTD.	18.10.2022	DISPOSED OF	2985/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
111.	DLST0100-8469-2022	ARBTN NO. 966/2022	IDFC FIRST BANK LTD. VS. NITISH KUMAR	18.10.2022	DISPOSED OF	2987/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
112.	DLST0100-8165-2022	ARBTN NO. 924/2022	IDFC FIRST BANK LTD. VS. PRUTHI TRANS LOGISTICS P. LTD.	18.10.2022	DISPOSED OF	2990/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
113.	DLST0100-8508-2022	ARBTN NO. 978/2022	IDFC FIRST BANK LTD. VS. DUSHYANT GIRI RAAJ	19.10.2022	DISPOSED OF	2991/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
114.	DLST0100-8520-2022	ARBTN NO. 980/2022	IDFC FIRST BANK LTD. VS. KANG RATNAM	19.10.2022	DISPOSED OF	2992/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI

SL. NO	CNR NO.	CASE NO.	TITLE	DOD	DISPOSAL TYPE	GOSHWARA NO	COURT NAME
1.	DLST0100-3352-2022	ARBTN NO. 404/2022	IDFC FIRST BANK LTD. VS. BABLU MUNNA LAL	28.5.2022	DISPOSED OF	2452/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
2.	DLST0100-3368-2022	ARBTN NO. 403/2022	IDFC FIRST BANK LTD. VS SANTOSH GANGASHIRAN	28.5.2022	DISPOSED OF	2453/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
3.	DLST0100-001033	ARBTN NO. 124/2022	IDFC FIRST BANK LTD. VS. DHARMENDER SURESH CHANDER	31.5.2022	DISPOSED OF	2457/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
4.	DLST0100-3003-2022	ARBTN NO. 330/2021	IDFC FIRST BANK LTD. VS. FARDEEN AHMED	06.4.2022	DISPOSED OF	2514/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
5.	DLST0100-3012-2022	ARBTN NO. 333/2022	IDFC BANK LTD. VS. SISHAM	06.4.2022	DISPOSED OF	2515/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
6.	DLST0100-3004-2022	ARBTN NO. 331/2022	IDFC FIRST BANK LTD. VS. DEEPAK KUMAR	06.4.2022	DISPOSED OF	2516/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
7.	DLST0100-3008-2022	ARBTN NO. 334/2022	IDFC FIRST BANK LTD. VS. MUKESH SHARMA	06.4.2022	DISPOSED OF	2517/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
8.	DLST0100-9990-2021	ARBTN NO. 667/2021	HDFC BANK LTD. VS. NAVEEN KUMAR	13.4.2022	DISPOSED OF	2520/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
9.	DLST0100-3732-2021	ARBTN NO. 337/2021	YES BANK LTD. VS. MUSTKIN KHAN	23.4.2022	DISPOSED OF	2528/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
10.	DLST0100-0357-2021	ARBTN NO. 713/2021	YES BANK LTD. VS. LATE SHREE KAMAL KUMAR	29.4.2022	DISPOSED OF	2532/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
11.	DLST0100-0330-2021	ARBTN NO. 715/2021	YES BANK LTD. VS. MAYANK AGGARWAL	23.4.2022	DISPOSED OF	2533/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
12.	DLST0100-0036-2021	ARBTN NO. 01/2022	YES BANK LTD. VS. LATE SH KAMAL KUMAR	30.4.2022	DISPOSED OF	2535/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
13.	DLST0100-0027-2022	ARBTN NO. 02/2022	YES BANK LTD. VS. KAMAL KUMAR	30.4.2022	DISPOSED OF	2536/C/2022	SH. NIKHIL CHOPRA, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI

14.	DLST0100-4557-2022	ARBTN NO. 598/2022	IDFC FIRST BANK LTD. VS. RAJVEER SINGH	01.7.2022	DISPOSED OF	2537/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
15.	DLST0100-3208-2022	ARBTN NO. 354/2022	IDFC FIRST BANK LTD. VS. SANJAY KASHYAP	01.7.2022	DISPOSED OF	2538/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
16.	DLST0100-3206-2022	ARBTN NO. 356/2022	IDFC FIRST BANK LTD. VS. WASEEM AKRAM	01.7.2022	DISPOSED OF	2539/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
17.	DLST0100-4562-2022	ARBTN NO. 600/2022	IDFC FIRST BANK LTD. VS. VINOD NIRPAL	01.7.2022	DISPOSED OF	2540/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
18.	DLST0100-0055-2022	ARBTN NO. 101/2022	IDFC FIRST BANK LTD. VS. PRATHEEK SHATRUGHNA SINHA	04.7.2022	DISPOSED OF	2541/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
19.	DLST0100-3263-2022	ARBTN NO. 366/2022	IDFC FIRST BANK LTD. VS. WASIM KHAN	04.7.2022	DISPOSED OF	2543/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
20.	DLST0100-3258-2022	ARBTN NO. 367/2022	IDFC FIRST BANK LTD. VS. ARCHANA TIWARI	04.7.2022	DISPOSED OF	2544/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
21.	DLST0100-3452-2022	ARBTN NO. 423/2022	IDFC FIRST BANK LTD. VS. MANISH MAHESHWARI	05.7.2022	DISPOSED OF	2545/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
22.	DLST0100-3458-2022	ARBTN NO. 420/2022	IDFC FIRST BANK LTD. VS. RAVINDER KUMAR NIRALA	05.7.2022	DISPOSED OF	2547/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
23.	DLST0100-3453-2022	ARBTN NO. 422/2022	IDFC FIRST BANK LTD. VS. MOHD. SOHAIL KHAN	05.7.2022	DISPOSED OF	2548/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
24.	DLST0100-3252-2022	ARBTN NO. 369/2022	IDFC FIRST BANK LTD. VS. VEER SINGH	12.7.2022	DISPOSED OF	2549/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
25.	DLST0100-3753-2022	ARBTN NO. 464/2022	IDFC FIRST BANK LTD. VS. AMIT SHARMA	13.7.2022	DISPOSED OF	2550/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
26.	DLST0100-3744-2022	ARBTN NO. 466/2022	IDFC FIRST BANK LTD. VS. AJEET RAI	13.7.2022	DISPOSED OF	2551/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
27.	DLST0100-3745-2022	ARBTN NO. 462/2022	IDFC FIRST BANK LTD. VS. SANGEETA SIYAM SINGH	13.7.2022	DISPOSED OF	2552/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
28.	DLST0100-3756-2022	ARBTN NO. 465/2022	IDFC FIRST BANK LTD. VS. PUNIT ARORA	13.7.2022	DISPOSED OF	2553/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
29.	DLST0100-6140-2022	ARBTN NO.	TOYOTA FINANCIAL SERVICES INDIA LTD.	14.7.2022	DISPOSED OF	2554/C/2022	SH. DINESH KUMAR, LD. ADJ-02,

		746/2022	VS. LOVESH KHARI				SOUTH, SAKET COURTS, NEW DELHI
30.	DLST0100-1195-2021	ARBTN NO. 99/2021	HDFC BANK LTD. VS. MANOJ KUMAR GULIA	15.7.2022	DISPOSED OF	2555/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
31.	DLST0100-3005-2022	ARBTN NO. 332/2022	IDFC FIRST BANK LTD. VS. ARUN	16.7.2022	DISPOSED OF	2556/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
32.	DLST0100-1272-2022	ARBTN NO. 216/2023	IDFC FIRST BANK LTD. VS. NAEEM MOBIN	16.7.2022	DISPOSED OF	2557/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
33.	DLST0100-2997-2022	ARBTN NO. 329/2022	IDFC FIRST BANK LTD. VS. PREM KUMAR GOEL.	16.7.2022	DISPOSED OF	2558/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
34.	DLST0100-6269-2022	ARBTN NO. 754/2022	PERFECT CAPITAL SERVICES LTD. VS. ASHOK KUMAR	19.7.2022	DISPOSED OF	2559/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
35.	DLST0100-6360-2022	ARBTN NO. 758/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. RAJWANT KAUR	21.7.2022	DISPOSED OF	2562/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
36.	DLST0100-6364-2022	ARBTN NO. 759/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. VARUN SINGH YADAV	21.7.2022	DISPOSED OF	2563/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
37.	DLST0100-3205-2022	ARBTN NO. 355/2022	IDFC FIRST BANK LTD. VS. SURESH KUMAR SHARMA	23.7.2022	DISPOSED OF	2565/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
38.	DLST0100-0208-2022	ARBTN NO. 35/2022	AXIS BANK LTD. VS. RAM CHANDER	23.7.2022	DISPOSED OF	2566/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
39.	DLST0100-2804-2022	ARBTN NO. 314/2022	IDFC FIRST BANK LTD. VS. SUBHASH CHANDRA	23.7.2022	DISPOSED OF	2567/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
40.	DLST0100-0227-2021	ARBTN NO. 696/2022	YES BANK LTD. VS. ASHOK TRAVELS	28.7.2022	DISPOSED OF	2569/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
41.	DLST0100-0225-2021	ARBTN NO. 697/2022	YES BANK LTD. VS. ASHOK TRAVELS	28.7.2022	DISPOSED OF	2571/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
42.	DLST0100-4853-2022	ARBTN NO. 643/2022	IDFC FIRST BANK LTD. VS. KESHAV CHOUDHARY	29.7.2022	DISPOSED OF	2572/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
43.	DLST0100-4852-2022	ARBTN NO. 644/2022	IDFC FIRST BANK LTD. VS. KIRAN RAVI KUMAR	29.7.2022	DISPOSED OF	2573/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
44.	DLST0100-5465-2020	ARBTN NO. 47/2022	HDB FINANCIAL SERVICES LTD. VS. MUBARAK ALI	30.7.2022	DISPOSED OF	2575/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI

45.	DLST0100-5102-2022	ARBTN NO. 679/2022	IDFC FIRST BANK LTD. VS. GURJEET SINGH	30.7.2022	DISPOSED OF	2576/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
46.	DLST0100-5051-2022	ARBTN NO. 673/2022	IDFC FIRST BANK LTD. VS. WASEEM HASAN KHAN	30.7.2022	DISPOSED OF	2577/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
47.	DLST0100-5045-2022	ARBTN NO. 672/2022	YES BANK LTD. VS. NARAYAN TOURISM P. LTD.	30.7.2022	DISPOSED OF	2578/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
48.	DLST0100-5047-2022	ARBTN NO. 671/2022	YES BANK LTD. VS. NARAYAN TOURISM P. LTD.	30.7.2022	DISPOSED OF	2579/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
49.	DLST0100-4272-2022	ARBTN NO. 555/2022	IDFC FIRST BANK LTD. VS. CHANDRA KISHORE KUMAR	30.7.2022	DISPOSED OF	2580/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
50.	DLST0100-4161-2022	ARBTN NO. 532/2022	IDFC FIRST BANK LTD. VS. RAJ NARAYAN YADAV	30.7.2022	DISPOSED OF	2581/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
51.	DLST0100-4554-2022	ARBTN NO. 595/2022	IDFC FIRST BANK LTD. VS. SUDHIR GAJENDER SHARMA	01.7.2022	DISPOSED OF	2582/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
52.	DLST0100-4561-2022	ARBTN NO. 599/2022	IDFC FIRST BANK LTD. VS. SATYA VEER SINGH	01.7.2022	DISPOSED OF	2583/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
53.	DLST0100-1236-2022	ARBTN NO. 212/2022	IDFC FIRST BANK LTD. VS. SATISH KUMAR SARNA	02.6.2022	DISPOSED OF	2909/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
54.	DLST0100-1231-2022	ARBTN NO. 210/2022	IDFC FIRST BANK LTD. VS. MOHD. AMZAD KHAN	02.6.2022	DISPOSED OF	2910/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
55.	DLST0100-1234-2022	ARBTN NO. 211/2022	IDFC FIRST BANK LTD. VS. YOGESH NANGIA	02.6.2022	DISPOSED OF	2911/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
56.	DLST0100-4985-2022	ARBTN NO. 659/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. SHIVA BHISHMACHARYA JAGTAP	02.6.2022	DISPOSED OF	2912/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
57.	DLST0100-1221-2022	ARBTN NO. 207/2022	IDFC FIRST BANK LTD. VS. SHAIKH HAIDER AHMAD KAMRUJIANNA	02.6.2022	DISPOSED OF	2913/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
58.	DLST0100-1222-2022	ARBTN NO. 208/2022	IDFC FIRST BANK LTD. VS. IDRISH ALAM	02.6.2022	DISPOSED OF	2914/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
59.	DLST0100-1229-2022	ARBTN NO. 209/2022	IDFC FIRST BANK LTD. VS. IZHAR ALI	02.6.2022	DISPOSED OF	2915/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
60.	DLST0100-3928-2022	ARBTN NO.	IDFC FIRST BANK LTD. VS. MONIKA	04.6.2022	DISPOSED OF	2916/C/2022	SH. DINESH KUMAR, LD. ADJ-02,

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		490/2022.	DHARAMVIR SINGH				SOUTH, SAKET COURTS, NEW DELHI
61.	DLST0100-3927-2022	ARBTN NO. 491/2022	IDFC FIRST BANK LTD. VS. VINOD KUMAR MEHRA	04.6.2022	DISPOSED OF	2918/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
62.	DLST0100-2285-2022	ARBTN NO. 292/2022	HDFC BANK LTD. VS. VIKASH BABBAR	04.6.2022	DISPOSED OF	2919/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
63.	DLST0100-3938-2022	ARBTN NO. 488/2022	IDFC FIRST BANK LTD. VS. DHARMENDRA KUMAR	04.6.2022	DISPOSED OF	2920/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
64.	DLST0100-3932-2022	ARBTN NO. 489/2022	IDFC FIRST BANK LTD. VS. OMVIR GAUTAM	04.6.2022	DISPOSED OF	2921/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
65.	DLST0100-4006-2022	ARBTN NO. 501/2022	IDFC FIRST BANK LTD. VS. SHAHNAZ ASGAR	07.6.2022	DISPOSED OF	2923/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
66.	DLST0100-3995-2022	ARBTN NO. 502/2022	IDFC FIRST BANK LTD. VS. RAJBALA DEVI	07.6.2022	DISPOSED OF	2924/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
67.	DLST0100-3994-2022	ARBTN NO. 503/2022	IDFC FIRST BANK LTD. VS. GAYATRI VIJAY KUKMAR	07.6.2022	DISPOSED OF	2925/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
68.	DLST0100-3999-2022	ARBTN NO. 504/2022	IDFC FIRST BANK LTD. VS. RAJESH ANIL	07.6.2022	DISPOSED OF	2926/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
69.	DLST0100-4000-2022	ARBTN NO. 505/2022	IDFC FIRST BANK LTD. VS. ARJUN ASHOK KUMAR	07.6.2022	DISPOSED OF	2927/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
70.	DLST0100-4279-2022	ARBTN NO. 553/2022	IDFC FIRST BANK LTD. VS. AFTAB ALAM	07.6.2022	DISPOSED OF	2928/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
71.	DLST0100-4274-2022	ARBTN NO. 554/2022	IDFC FIRST BANK LTD. VS. PRITI SHARMA	07.6.2022	DISPOSED OF	2929/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
72.	DLST0100-4276-2022	ARBTN NO. 556/2022	IDFC FIRST BANK LTD. VS. MENAKSHI DAUGHTER OF SURESH KUMAR	07.6.2022	DISPOSED OF	2930/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
73.	DLST0100-4092-2022	ARBTN NO. 523/2022	IDFC FIRST BANK LTD. VS. JAVED	08.6.2022	DISPOSED OF	2933/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
74.	DLST0100-4314-2022	ARBTN NO. 563/2022	IDFC FIRST BANK LTD. VS. MUKESH GIRI	08.6.2022	DISPOSED OF	2934/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
75.	DLST0100-0349-2022	ARBTN NO. 714/2021	YES BANK LTD. VS. POONAM KHANNA	09.6.2022	DISPOSED OF	2936/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI

76.	DLST0100-0997-2022	ARBTN NO. 112/2022	IDFC FIRST BANK LTD. VS. HAIDER ALI	09.6.2022	DISPOSED OF	2937/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
77.	DLST0100-4496-2022	ARBTN NO. 576/2022	IDFC FIRST BANK LTD. VS. CHANDER KISHORE	09.6.2022	DISPOSED OF	2938/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
78.	DLST0100-4494-2022	ARBTN NO. 574/2022	IDFC FIRST BANK LTD. VS. GULAB SINGH	09.6.2022	DISPOSED OF	2939/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
79.	DLST0100-1330-2022	ARBTN NO. 234/2022	YES BANK LTD. VS. KARISHMA BHOLA	09.6.2022	DISPOSED OF	2940/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
80.	DLST0100-1316-2022	ARBTN NO. 233/2022	IDFC FIRST BANK LTD. VS. NIZAMUDDIN LIYAKAT ALI	09.6.2022	DISPOSED OF	2941/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
81.	DLST0100-1315-2022	ARBTN NO. 232/2022	IDFC FIRST BANK LTD. VS. MOHAMMAD ANWAR	09.6.2022	DISPOSED OF	2942/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
82.	DLST0100-1321-2022	ARBTN NO. 231/2022	IDFC FIRST BANK LTD. VS. MOHIT DEVENDER	09.6.2022	DISPOSED OF	2943/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
83.	DLST0100-1180-2022	ARBTN NO. 183/2022	IDFC FIRST BANK LTD. VS. RAJNI SAINI	09.6.2022	DISPOSED OF	2944/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
84.	DLST0100-1127-2022	ARBTN NO. 165/2022	IDFC FIRST BANK LTD. VS. TEJASVI MANI	09.6.2022	DISPOSED OF	2945/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
85.	DLST0100-5398-2022	ARBTN NO. 707/2022	ANKUR TRADERS LINES P. LTD. VS. GIRISH PATHAK	09.6.2022	DISPOSED OF	2946/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
86.	DLST0100-4801-2022	ARBTN NO. 624/2022	IDFC FIRST BANK LTD. VS. CHAHAT KUMAR	12.8.2022	DISPOSED OF	2952/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
87.	DLST0100-4806-2022	ARBTN NO. 626/2022	IDFC FIRST BANK LTD. VS. AMARDEEP SINGH	12.8.2022	DISPOSED OF	2953/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
88.	DLST0100-6973-2022	ARBTN NO. 794/2022	KOTAK MAHINDRA PRIME LTD. VS. MOHIT SAINI	12.8.2022	DISPOSED OF	2954/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
89.	DLST0100-6974-2022	ARBTN NO. 795/2022	KOTAK MAHINDRA PRIME LTD. VS. PAWAN KUMAR	12.8.2022	DISPOSED OF	2955/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
90.	DLST0100-4045-2022	ARBTN NO. 520/2022	IDFC FIRST BANK LTD. VS. PANKAJ KUMAR	16.8.2022	DISPOSED OF	2956/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
91.	DLST0100-4063-2022	ARBTN NO.	IDFC FIRST BANK LTD. VS. SHAHNAWAZ	16.8.2022	DISPOSED OF	2957/C/2022	SH. DINESH KUMAR, LD. ADJ-02,

		519/2022	SARIF AHMAD				SOUTH, SAKET COURTS, NEW DELHI
92.	DLST0100-2310-2022	ARBTN NO. 293/2022	YES BANK LTD. VS. RAJEEV KUMAR	23.8.2022	DISPOSED OF	2960/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
93.	DLST0100-2313-2022	ARBTN NO. 294/2022	YES BANK LTD. VS. ROHIT KASHYAP	23.8.2022	DISPOSED OF	2961/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
94.	DLST0100-4904-2022	ARBTN NO. 651/2022	YES BANK LTD. VS. MANOJ KUMAR SINGH	23.8.2022	DISPOSED OF	2962/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
95.	DLST0100-1191-2022	ARBTN NO. 182/2022	IDFC FIRST BANK LTD. VS. SACHIN KIRAN PAL	26.8.2022	DISPOSED OF	2964/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
96.	DLST0100-4493-2022	ARBTN NO. 578/2022	IDFC FIRST BANK LTD. VS. SIDHARTH RANA	27.8.2022	DISPOSED OF	2966/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
97.	DLST0100-7710-2022	ARBTN NO. 868/2022	IDFC FIRST BANK LTD. VS. MAINPAL PRAKASH	01.10.2022	DISPOSED OF	2967/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
98.	DLST0100-7807-2022	ARBTN NO. 895/2022	IDFC FIRST BANK LTD. VS. RAJAT CHATURVEDI	01.10.2022	DISPOSED OF	2968/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
99.	DLST0100-9994-2021	ARBTN NO. 670/2021	HDFC BANK LTD. VS. YOGENDRA SHARMA	01.10.2022	DISPOSED OF	2969/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
100.	DLST0100-5954-2022	ARBTN NO. 722/2022	IDFC FIRST BANK LTD. VS. BROWN BIRD ENTERPRISES P. LTD.	01.10.2022	DISPOSED OF	2970/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
101.	DLST0100-5933-2022	ARBTN NO. 723/2022	IDFC FIRST BANK LTD. VS. BROWN BIRD ENTERPRISES P. LTD.	01.10.2022	DISPOSED OF	2971/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
102.	DLST0100-6027-2022	ARBTN NO. 733/2022	IDFC FIRST BANK LTD. VS. BROWN BIRD ENTERPRISES P. LTD.	01.10.2022	DISPOSED OF	2972/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
103.	DLST0100-6623-2022	ARBTN NO. 765/2022	IDFC FIRST BANK LTD. VS. ARTI MANOJ	01.10.2022	DISPOSED OF	2974/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
104.	DLST0100-7509-2022	ARBTN NO. 822/2022	IDFC FIRST BANK LTD. VS. TARUN KUMAR	01.10.2022	DISPOSED OF	2975/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
105.	DLST0100-7511-2022	ARBTN NO. 823/2022	IDFC FIRST BANK LTD. VS. RAHUL GUPTA	01.10.2022	DISPOSED OF	2976/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI
106.	DLST0100-7574-2022	ARBTN NO. 832/2022	YES BANK LTD. VS. S. S. ENTERPRISES	01.10.2022	DISPOSED OF	2978/C/2022	SH. DINESH KUMAR, LD. ADJ-02, SOUTH, SAKET COURTS, NEW DELHI